GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION NO. 2521

TO BE ANSWERED ON 13TH MARCH, 2025

CHILLI CULTIVATION IN NANDURBAR IN MAHARASHTRA

2521. ADV GOWAAL KAGADA PADAVI:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether there is a huge potential for chilli production, processing and storage in the State of Maharashtra, particularly in Nandurbar Lok Sabha Constituency and if so, the details thereof:
- (b) whether more than 5000 hectares of land in Nandurbar is being used for chilli cultivation yet there is no chilli park or spice park in the said constituency and if so, the details thereof;
- (c) the details of the number of chilli/spice parks operational across the country;
- (d) the total number of chilli/spice parks inaugurated, operational and completed in the State of Maharashtra;
- (e) the details of the funds disbursed for setting up of chilli/spice parks for the State of Maharashtra; and
- (f) whether any steps are being taken by the Government to establish chilli park in the said constituency and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a) to (f): The Ministry of Food Processing Industries (MoFPI) has been implementing the Mega Food Park (MFP) Scheme and Agro Processing Clusters (APC) Scheme, which are component schemes of the Pradhan Mantri Kisan Sampada Yojana (PMKSY). The main objectives of the MFP and APC scheme are to create modern infrastructure for the food processing sector for all food products including spices / chilli along the value chain from farm to market. Food product wise /crop wise allocation of Mega Food Parks / APC is not done as per the scheme guidelines. It may further be mentioned that MoFPI does not set up any MFP or APC project at its own. Rather MoFPI extends financial support by way of grants-in-aid through these schemes which are demand driven in nature. The proposals are invited through Expression of Interest (EoI) from time to time from interested individuals/ entities. Proposals received are evaluated based on eligibility and

assessment criteria and approvals are given on merit basis amongst proposals found eligible. While APC scheme is continued during 15th FC cycle, MFP scheme has been discontinued with effect from 01.04.2021. One project under Agro Processing Cluster has already been approved in Nandurbar Parliamentary Constituency. The details of project approved in Nandurbar Parliamentary Constituency is at **Annexure -I**

The Spices Board, has established eight crop specific Spices Parks in major production / market centers, the details are at **Annexure -II.**

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (B) OF THE LOK SABHA UNSTARRED QUESTION NO. 2521 ANSWERED ON 13TH MARCH CHILLI CULTIVATION IN NANDURBAR IN MAHARASHTRA

Sr. No.	Implementi ng Agency Name	State/UT Name	District Name	Stat us	Date of Final Approva	Total Proje ct Cost (INR in Cr)	Amount of Grant Approv ed	Amoun t of Grant Releas ed (INR in Cr)
1.	M/s Reva Tapi valley Industrial Developme nt	Maharash tra	Nandurb ar	On- goin g	08.01.20 19	27.06	10.00	6.75

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2521 ANSWERED ON 13th "MARCH CHILLI CULTIVATION IN NANDURBAR IN MAHARASHTRA"

Name of the Spices Park	State	Spices covered		
Chhindwara	Madhya Pradesh	Garlic and Chilli		
Guna	Madhya Pradesh	Coriander		
Guntur	Andhra Pradesh	Chilli		
Jodhpur	Rajasthan	Cumin		
Ramganj Mandi	Rajasthan	Coriander		
Puttady	Kerala	Cardamom and Pepper		
Raebareli	Uttar Pradesh	Mint		
Sivaganga	Tamil Nadu	Chilli and Turmeric		
